

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA::HYDERABAD**

**SUB: ALL INDIA STATE JUDICIAL ACADEMIES' DIRECTORS' RETREAT**  
- Nomination of Smt. E.Tirumala Devi, Director, Telangana State Judicial Academy, Secunderabad, to participate in the programme "All India State Judicial Academies' Directors' Retreat" on 06.03.2021 & 07.03.2021 at Madhya Pradesh State Judicial Academy, Jabalpur - Relief Arrangements - ORDERS - ISSUED.

**READ:** 1. Letter dated 25.01.2021 of the Hon'ble Sri Justice Mohammad Rafiq, Chief Justice of High Court of Madhya Pradesh, Jabalpur.  
2. High Court's letter in Roc.No.164/SO/2021, dated 28.01.2021.

**ORDER ROC.NO. 372/2021-B.SPL., DATED: 05.02.2021**

**The High Court is pleased to pass the following orders:**

Smt. E.Tirumala Devi, Director, Telangana State Judicial Academy, Secunderabad, who is nominated to participate in the programme "All India State Judicial Academies' Directors' Retreat" on 06.03.2021 and 07.03.2021 at Madhya Pradesh State Judicial Academy, Jabalpur, Madhya Pradesh State, vide High Court's letter 2<sup>nd</sup> read above, is hereby directed to handover charge of her post and also the post(s) for which the officer is holding full additional charge, to the Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad, while proceeding to attend the said programme at Jabalpur, Madhya Pradesh State.

The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad, will be incharge of the post of Director, Telangana State Judicial Academy, Secunderabad and also the posts for which the Director, Telangana State Judicial Academy, Secunderabad, is holding full additional charge, during the period of absence of Smt. E.Tirumala Devi; and

On return from the said programme, Smt. E.Tirumala Devi, shall resume to her regular post and also to take charge of the post(s) for which the officer is holding full additional charge previously.

**NOTE:** 1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the Madhya Pradesh State Judicial Academy, Jabalpur.  
2. The nominated officer is entitled only for actual journey time.

  
**REGISTRAR GENERAL**  
5-2-21

To

1. The Officers concerned.
  2. The Director, Telangana State Judicial Academy, Secunderabad.
  3. The Addl. Director, Telangana State Judicial Academy, Secunderabad.
  4. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
  5. The Registrar (Enquiries), High Court for the State of Telangana, Hyderabad.
  6. The Pay and Accounts Officer, Hyderabad.
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